189

together with the Audit Report on the Accounts.

- (ii) Review by Government on the working of the Library.
- (2) Statement (in English and Hindi) giving reasons for the delay in laying the paper mentioned at (I Hi) above.

[Placed in Library. See No. LT-5717|88 for (1) and (2)].

I. Report and Accounts (1986-87)ofthe

Delhi Public Library and related papers.

- II. Accounts (1986-87) of the Malaviya Regional Engineering College, Jaipur and related papers
- III. Statement for not laying the Accounts (1985-86 and 1986-87) of the Indian Institute of management Bangalore within the stipulate^ period.
- SHRI L. P SHAHI; Sir, I also beg to lay on the Table a copy each (in English and Hindi) of the following papers:-
 - I. (a) Annual Report and Accounts of the Delhi Public Library for the year 1986-87, together with the Audit Report on the Accounts.
 - (b) Review by Government on the working of the Library.
- Statement giving reasons for the delay in laying the paper mentioned at (a) above.

[Placed in .Library. See No. LT-" 5665)88 for (a) to (c)].

II.Annual Accounts of the Malaviya Regional Engineering College, Jaipur, for the year 1986-87 and the Audit Report

[Placed in Library. See No. LT-5664|88].

III. Statement giving reasons for not laying the Annual Accounts of the Indian Institute of Management, Bangalore for the years 1985-86 and 1986-87 within the stipulated period.

[Placed in Library. See No. LT-5718|88].

Report and Accounts (1986-87) of theSeamen's Provident Fuud Organisation, Bombay and related papers.

THE DEPUTY MINISTER IN THE MINISTRY OF SURFACE TRANSPORT (SHRI P. NAMGYAL): Sir, I beg to

lay on the Table a copy each (in English and Hindi) of the following papers;—

- (i) Twenty-first Annual Report of the Seamen's Provident Fund Organisation, Bombay, for the year 1986-87 on the working of the Seamen's Provident Fund Scheme, 1966.
- (ii) Annual Accounts of the Seamen's Provident Fund Organisation. Bombay, for the year 1986-87 and the Audit Report thereon
- (iii) Review by Government on the working of the Organisation.
- (iv) Statement giving reasons for the delay in laying the papers mentioned at (i) and (ii) above.

[Placed in Library. See No. LT-5720|88 for (i) to (iv)].

Bombay PortTrust (Handling of Hazardous Cargo) Regulation 1986

SHRI. P. NAMGYAL; Sir, I also beg to lay on the Table a copy (in English and Hindi) of the Ministry of Surface Transport (Ports Wing) Notification G.S.R. No. 82(E). dated the 9th February. 1988, approving the Bombay Port Trust (Handling of Hazardous Cargo) Regulation, 1986. under sub-section (4) of Section 124 of the Major Port Trust Ac; 1963.

[Placed in Library. See No. LT-5718|88].

SPECIAL MENTIONS

Destruction of Forest in Chhota Nagpur श्री वीरेंद्र वर्मा (उत्तर प्रदेश) : माननीय उपसभापति महोदय, विशेषज्ञों के अनुसार देश में 33 प्रतिशत क्षेत्र में जंगलात होने चाहिए । ग्राज देश में केवल 23 प्रति-शत क्षेत्र में जंबलात है। भारत सरकार और सभी प्रदेश की सरवार वा यह लातार प्रयास रहा है कि जंगल त नष्ट न विए जाएं अरेर इ^क लिए के द्वीय सरकार ने वई ार ऐसे कड़े धानन भी बनाए हैं बावजद इसके जंग्लात की 787 रही है ग्रीर बहत बडी क्षेत्र में प्रतिवर्ष जंगलात नष्ट किए जा रहे हैं। महोदय, छोटा नागपुर क्षेत्र जिला सिंहभम (बिहार) में एक कोल्हन रक्षा संघ जो कि पथकतावादी संघ सन् 1980 से लगातार वृक्षों को नष्ट कर